

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
CRACKS IN METRO PILLARS

101

Shri Satyavrat Chaturvedi

Will the Minister of COAL AND MINES be pleased to state :-

- (a) whether cracks in several pillars and some other faults were found in the under construction, Central Secretariat-Gurgaon, Yamuna Bank-Noida and Central Secretariat-Badarpur Metro rail lines routes in Delhi by Metro Rail Corporation;
- (b) if so, the number of places where faults were found and the persons responsible for them;
- (c) the steps taken to remove the faults;
- (d) the arrangements made to avoid such mistakes in future; and
- (e) the action taken against the guilty persons?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that cracks have been observed in some cantilever piers on Central Secretariat-Gurgaon, Central Secretariat-Badarpur and Yamuna Bank-Noida Metro lines.

(b) Cracks have been observed on 9 cantilever piers on these corridors, which are superficial in nature. The Contractors and their Detailed Design Consultants were found responsible as the construction is under Design and Build Contract.

(c) Strengthening of the cantilever piers has been undertaken on these corridors at the cost of the contractors as an abundant precaution.

(d) DMRC has made arrangements for strict design check on the designs submitted by the Contractors and their Detailed Design Consultants in future. An independent agency has also been engaged for proof checking of the design.

(e) Action has been initiated by DMRC to penalize the concerned Detailed Design Consultants of the Contractors under the provisions of the Contract Agreement. The strengthening of the cantilever piers is being undertaken at their own cost.